

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.04.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V.Omni Projects (India) Ltd. & Anr.	Aastha Mehta	
2.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd. & Anr.	Abhishek Bharti	
3.	Comp. App. (AT) (Ins) No. 282 of 2021	Ishita Halder Vs. Siba Kumar Mohapatra & Anr.	Arani Guha	
4.	Comp. App. (AT) (Ins) No. 286-287 of 2021	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd	Manish Paliwal	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors. With	Charu Bansal	Radhika Gautam Ujjal Banerjee-R2 V.M. Srivastava Kumar Anurag Singh-R5
6.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	Subodh Kr. Agrawal-RP Vishrutyi Sahni-R1 Ujjal Banerjee-R2 Shivambika Sinha-R2

7.	Comp. App. (AT) (Ins) No. 871 of 2020	BCIL Red Earth Developers Pvt. Ltd. Ministry of Corporate Affairs Through, Registrar of Companies, Karnataka Vs. Amit Chandrakant Shah Resolution Professional & Ors.	P.S. Singh	Sanjay Gupta-R1 Thomas Vellapally- R5
8.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg
9.	Comp. App. (AT) (Ins) No. 06 of 2021	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair Shubham Paliwal
10.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjan Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
11.	Comp. App. (AT) (Ins) No. 43-43A of 2021	Digambar Anandrao Pingle Vs. Shrikant Madanlal Zawar & Ors.	Gautam Singhal	Ranjan Agarwal-R1 Ranjana Roy Gawai- R2 Akhil Sarathy-R3 Garima Sharma-R5
12.	Comp. App. (AT) (Ins) No. 138 of 2021	Pandurang Ramchandra Shinde Vs. Vijendra Kumar Jain	Piyush Sanghi	
13.	Comp. App. (AT) (Ins) No. 156 of 2021	Starlog Enterprises Ltd. Vs. Avil Menezes IRP for AMW Motors Ltd.	Pai Amit	Bishwajit Dubey
14.	Comp. App. (AT) (Ins) No. 215 of 2021	Ravindra G.Sapkal Vs. Samata Nagari Sahkari Patsantha Maryadit	Devesh Agrawal	
15.	Comp. App. (AT) (Ins) No. 233 of 2021	Dwarkadhish Sakhar Karkhana Ltd. Vs. Pankaj Joshi & Anr.	Shiv Kumar Suri	

16.	Comp. App. (AT) No. 89 - 90 of 2020	Super Royal Holidays India Pvt. Ltd. & Ors. Vs. Union of India & Anr.	Sanjay Nuli	Annu Singh-ROC P.S. Singh-R1 Dharm Singh-R2
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02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

17.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde- R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
18.	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde- R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
19.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija- R4
20.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.	Samrat K.Shinde	

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar